

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 798  
(To be answered on the 24<sup>th</sup> July 2025)**

**OPERATIONAL AIRPORTS UNDER UDAN**

**798. SHRI AMRINDER SINGH RAJA WARRING**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the current operational status of airports developed under the UDAN scheme across the country, particularly Halwara Airport in Ludhiana;**
- (b) whether the Government has conducted any assessment of air connectivity improvements in Tier-3 towns and if so, the details thereof;**
- (c) the number of routes under UDAN that have become financially self-sustainable;**
- (d) the support being provided to smaller airlines facing financial stress;**
- (e) whether the Government proposes to incentivise green airport infrastructure and electric ground vehicles and if so, the details thereof; and**
- (f) whether it is true that the implementation of air safety protocols has improved at regional airports and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) & (b): Since the commencement of the Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN), 92 unserved and underserved airports, including 15 heliports and 2 water aerodromes have been operationalized across the country. The development work at Halwara Airport is currently underway by the State Government.**

**The following studies have been conducted on the RCS-UDAN Scheme that also cover air connectivity improvements in Tier-2 & 3 towns:**

- 1. "The Regional Connectivity Scheme UDAN Progress and Prospects" by the Indian School of Business (ISB), (2021-22).**
- 2. "Evaluation Study of Regional Connectivity Scheme" by DMEO NITI Aayog (2023-24).**

**(c): Around 150 RCS routes operationalised under UDAN have become self-**

**sustainable.**

**(d): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated.**

**The financial and operational decisions, including resource mobilization, and debt restructuring, are managed by the respective airline managements based on commercial considerations. The Government creates a conducive ecosystem for the sector to grow through simplified regulations and by enhancing the ease of doing business.**

**(e):The Ministry of Civil Aviation has advised all operational and upcoming airports to work towards Carbon Neutrality and Net Zero emissions, including the carbon emission mapping and adoption of green energy. Knowledge-sharing sessions have been conducted to standardize carbon accounting and raise awareness on climate change mitigation. The Airports Economic Regulatory Authority (AERA) also considers capital expenditure on green energy and carbon neutrality while determining tariffs for major airports.**

**(f): All DGCA licensed airports have to maintain prescribed standards and fitness for use by Aircraft operations during the whole period of currency of the license. DGCA carries out Annual Surveillances, Spot checks etc. for monitoring compliances.**

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